

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

STARRED QUESTION NO:182
ANSWERED ON:06.12.2005
CONSTRUCTION OF BRIDGES OVER BRIDGES
Gandhi Smt. Maneka;Shakya Shri Raghuraj Singh

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether several bridges/over-bridges on national highways in the country have completed their life span;
- (b) if so, the details thereof alongwith action taken to re-inforce them;
- (c) the details with regard to the new bridges/over-bridges sanctioned by the Union Government on national highways during the years 2004-05 and 2005-06, State-wise;
- (d) whether the construction work on all these bridges/over-bridges has begun;
- (e) if not, the reasons therefor;
- (f) whether any time limit has been fixed for the completion of the construction work of these bridges/over-bridges; and
- (g) if so, the details thereof alongwith the action taken/proposed to be taken to avoid delays and for ensuring that the work is completed as per the targets?

Answer

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU)

(a) to (g) A Statement is laid on the Table of the House. STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (g) OF LOK SABHA STARRED QUESTION NO. 182 FOR ANSWER ON 06.12.2005 ASKED BY SHRI RAGHURAJ SINGH SHAKYA AND SHRIMATI MANEKA GANDHI REGARDING CONSTRUCTION OF BRIDGES/ OVER-BRIDGES.

(a) The life span of any bridge/over-bridge depends on several factors like type of structure, material used, environment, maintenance level etc and as such there is no defined fixed life span for bridges/over-bridges.

(b) Does not arise.

(c) to (e) The details of construction of new bridges/over-bridges on National Highways during 2004-05, 2005-06 and under National Highway Development Project (NHDP), State-wise are given in Annexures I, II and III respectively.

(f) & (g) Yes, Sir. The sanctioned bridges/over-bridges works are monitored on regular basis both at Ministry's level and at National Highways Authority of India/State Public Works Department's level and corrective actions are taken to avoid delays as far as possible, except when these delays are unavoidable due to contractual/labour/site related/ technical problems.